NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 201/2017 With C.P. No. 32/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

Name of the Company:

Haldyn Glass Ltd.

Section of the Companies Act: Section 441 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

Aswish c. Dosw

PCS

Applicauls

ORDER

Learned PCS Mr. Ashish Doshi present for Applicant/ Original Petitioner.

This Application is filed to condone the delay in depositing the amount for compounding as ordered by this Tribunal on 01.06.2017.

It is stated that delay is on the assumption that the Registry is not functioning during vacation in the month of June, 2017. The reason stated is sufficient reason.

Amount deposited in compliance of the order dated 01.06.2017. Inform ROC accordingly.

> BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of July, 2017.